

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Bharat Petroleum Corporation Limited (BPCL) has planned supply of feedstock from farmers and aggregators for its 2G ethanol plant at Bargarh, Odisha and hence not sought feedstock subsidy from Government of India.

#### **Chandikhol oil reserve**

464. DR. AMAR PATNAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the oil reserve to be built at Chandikhol in Odisha;
- (b) how long would this reserve last; and
- (c) the amount of funds to be spent on the same?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The crude oil reserve to be built at Chandikhol in Odisha with a storage capacity of 4 MMT would roughly cater to 7.5 days of India's crude oil requirement based on national consumption pattern of 2019-20, and estimated to cost about ₹ 6,129 crore.

#### **Creamy Layer Limit for OBCs**

465. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Ministry has prepared a proposal to increase the creamy layer limit for OBCs to ₹12 lakhs, if so, the details thereof;
- (b) whether it is also a fact that the process of calculating annual income is being under consideration of the Ministry, if so, the details thereof;
- (c) whether the OBC Commission has opposed inclusion of salary' in calculation of gross annual income; and

(d) if so, the details thereof and the reasons therefor and how Ministry is planning to go ahead?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (d) The matters pertaining to revision of limit of creamy layer and modalities of its implementation are under examination of Government.

#### **Assistance to old age homes**

466. SHRI K.J. ALPHONS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) what assistance does Government provide for running of Old Age Homes; and

(b) whether any special assistance has been provided to these institutions during the pandemic, since their source of funding would have got dried up?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) This Ministry is implementing National Action Plan for Senior Citizens (NAPSrC) which has a component of Integrated Programme for Senior Citizens (IPSrC) under which grants in aid is given for running and maintenance of, *inter alia*, Senior Citizens Homes (Old Age Homes) to Implementing Agencies (IAs) such as State Governments/Union Territory Administrations (through Registered Societies)/Panchayati Raj Institutions (PRIs)/Local bodies; Non-Governmental Organizations (NGOs)/Voluntary Organizations.

In view of the ongoing pandemic and considering the fact that the Implementing Agencies may not have sufficient funds, the Ministry has decided for release of advance grant to them. A total of ₹ 83.74 crore has already been released to the IAs during 2020-21, till date.

#### **Awareness of VCF-SC**

467. SHRI RAJEEV SATAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware that many of Scheduled Caste entrepreneurs